

- (i) 15% power is kept unallocated at the disposal of the Centre.
- (ii) 10% power is allocated to the State in which the power stations is located; and
- (iii) the remaining 75% power is allocated among the States of the region (including the "home" State) in accordance with the energy consumed and the central plan assistance during the five years immediately preceding the year of commissioning of the unit/power station.

[Translation]

Fruit Processing

*179. SHRIMATI SAROJ DUBEY:
SHRI ANKUSHRAO RAO SAHEB TOPE:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the steps taken by the Government to increase production of processed fruits;
- (b) whether the Government propose to promote fruit processing industries at the village level;
- (c) if so, the details thereof; and
- (d) the extent to which it will help in generating additional employment and export surplus?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI): (a) With a view to encourage larger capacity creation for increased production of processed fruits and vegetables, the Government have declared most food processing industries including fruits and vegetable processing industry as a high priority area and have allowed automatic approval for foreign investment upto 51% to bring in attendant benefits of technology, market access, etc. In addition, the Government has also abolished excise duties on all processed fruits and vegetable products and have provided several fiscal reliefs on the capital goods used in this industry. In addition, the Ministry of Food Processing Industries has been implementing various developmental Plan schemes for promotion of fruits and vegetable processing industries.

(b) and (c) The Government is encouraging the entrepreneurs to set up the industries in the rural areas and is actively promoting the concept of establishment of backward linkages through contract farming. In addition, the Government is also assisting setting up of Food Processing Training Centres to train up the entrepreneurs for setting up of small food processing units in the rural areas.

(d) Since liberalisation, some 147 Industrial Entrepreneurs Memoranda have been filed which envisages direct employment generation of 17,296 persons in the processed fruits and vegetable sector. Similarly, some 163 proposals for joint ventures, Export Oriented Units, etc., have been approved which envisaged direct

employment generation of 24,200 persons. In addition to the direct employment, these units will also generate surplus for export.

[English]

Detection of Cancer

*180. SHRI N. DENNIS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have formulated plans for early detection and control of cancer;
- (b) if so, whether the Government have reviewed the cancer control programme;
- (c) if so, the details thereof;
- (d) whether any scheme is being formulated by the Government to include the health workers of rural areas in this programme and train them to diagnose this disease; and
- (e) if so, the time by which this scheme is likely to be implemented?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) The National Cancer Control Programme has been formulated with the objective of primary prevention of cancer (particularly tobacco-related cancer), early diagnosis and treatment and provision of services and facilities through Regional Centres, Medical Colleges, Voluntary Organisations and District Centres.

(d) and (e) The scheme to provide services at the district level provides for involvement of social workers, non governmental organisations and Auxiliary Nurse cum Midwives.

Management of DTC

1671. SHRI RAJNATH SONKAR SHASTRI: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether there is any proposal to hand over the DTC to the Government of Delhi with or without liabilities;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) to (c) A proposal for transfer of DTC to Government of National Capital Territory of Delhi had been sent. The State Government, vide their letter dated 8th December, 1994, have put a number of conditions for accepting the transfer of DTC. These are being examined.

Power Projects

1672. SHRI SRIBALLAV PANIGRAHI: Will the Minister of POWER be pleased to state:

- (a) whether any expert team of Industrialists headed

by British Power Minister visited India in connection with setting-up of Power Projects in the country;

(b) whether any Memorandum of Understanding has been signed;

(c) whether the team found Orissa best suited for setting up the power plant; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) (a) and (b) A team led by the British Minister for Trade, Mr. Richard Needham, had visited India recently with a large business delegation, which included representatives from the power industry. Amongst the agreements and announcements made was an agreement to refurbish power stations in India signed between an Indian company and a British collaborator.

(c) and (d) No, Sir. There is no information available with the Ministry of Power.

Steel Production

1673. SHRIMATI VASUNDHARA RAJE: Will the Minister of STEEL be pleased to state:

(a) whether the Steel Authority of India Limited (SAIL) has drawn up a long term programme to increase steel output;

(b) if so, the projected steel production by the end of this century;

(c) the item-wise and plant-wise programme drawn up thereof; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) SAIL Corporate plan 2005 envisages the following annual steel production by 2001-02, which is the terminal year of the 9th Five Year Plan:

Crude Steel	15.762 Million Tonnes
Saleable Steel	14.681 Million Tonnes

(c) and (d) The item-wise and plant-wise programme drawn up is as follows:

('000 Tonnes)

	BSP	DSP	RSP	BSL	TISCO	TOTAL
Hot Metal	5341	2536	2000	5100	2200	17177
Crude Steel	4965	2281	1900	4489	2127	15762
Saleable Steel	4182	2076	1672	4231	2520	14681
Pig Iron	326	181	66	600	108	1281

Telephone Connections in West Bengal

1674. SHRI JITENDRA NATH DAS: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list

for telephone connections in West Bengal, district-wise;

(b) whether there is any time limit to clear the waiting list;

(c) if so, the details thereof, and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) the district-wise waiting list details are given in the attached statement.

(b) Yes, Sir.

(c) and (d) Most of the waiting list as on 31.10.94 is likely to be cleared progressively by March 31, 1996.

Statement

The number of persons on the waiting list for Telephone Connections in West Bengal District-wise as on 31.10.94

S.No.	District	Total Waiting list as on 31.10.94
1.	24-Parganas (N)	14599
2.	24-Parganas (S)	4899
3.	Bankura	391
4.	Burdwan	5315
5.	Birbhum	1140
6.	Coochbehar	783
7.	Dakshin Dinajpur	242
8.	Darjeeling	4751
9.	Hooghly	7947
10.	Howrah	8768
11.	Jalpaiguri	1289
12.	Malda	1089
13.	Midnapur	3245
14.	Murshidabad	1147
15.	Nadia	2194
16.	Purulia	418
17.	Uttar Dinajpur	654
18.	Calcutta	25148

Primary Health Care System

1675. SHRI PARASRAM BHARDWAJ: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Indian Council of Medical Research has urged for a close scrutiny of the primary health care system in rural parts of the country and for its failure to bring down infant and maternal mortality rates;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (c) Infant mortality rates have decelerated significantly due to the Immunisation Programme. Suggestions of ICMR have also been taken into account in framing and implementation of the enlarged Child Survival